

	WEEKLY STATEMENT FOR DESPATCH OF ORDER			
	EXCISE APPEAL BRANCH			
	CESTAT, NEW DELHI-110066			
	FROM 12.02.2018 To 16.02.2018			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
1.	E/50966/2017	FO/58716/2017	10/01/2017	16/02/2018
2-8.	E/50357-50362/2017 & E/50366/2017	FO/58721-58727/2017	10/01/2018	16/02/2018
9.	E/51278/2017	FO/58745/2017	15/01/2018	16/02/2018
10-11.	E/50657/2017 & E/50714/2017	FO/50078-50079/2018	11/01/2018	16/02/2018
12.	E/COD/50003/2018 IN E/50019/2018	FO/50080/2018	11/01/2018	16/02/2018
13-14.	E/57055/2013 & E/57056/2013	FO/50081-50082/2018	11/01/2018	16/02/2018
15.	E/3029/2009	FO/50083/2018	10/01/2018	16/02/2018
16.	E/50486/2017	FO/50084/2018	11/01/2018	16/02/2018
17.	E/5277/2004	FO/50086/2018	11/01/2018	16/02/2018
18.	E/1635/2005	FO/50087/2018	10/01/2018	16/02/2018
19-20.	E/50234-50235/2016	FO/50088-50089/2018	10/01/2018	16/02/2018
21.	E/52444/2016	FO/50098/2018	12/01/2018	16/02/2018
22.	E/3456/2004	FO/50099/2018	12/01/2018	16/02/2018
23.	E/50651/2017	FO/50101/2018		16/02/2018
24-25.	E/52479/2016 & E/52575/2016	FO/50105-50106/2018	15/01/2018	16/02/2018
26.	E/50239/2017	FO/50121/2018	16/01/2018	16/02/2018
27.	E/52614/2016	FO/50131/2018	16/01/2018	16/02/2018
28.	E/51075/2014	FO/50132/2018	16/01/2018	16/02/2018
29.	E/2355/2008	FO/50133/2018	16/01/2018	16/02/2018
30.	E/51206/2017	FO/50134/2018	16/01/2018	16/02/2018
31.	E/51215/2017	FO/50135/2018	16/01/2018	16/02/2018
32.	E/51330/2017	FO/50136/2018	16/01/2018	16/02/2018
33.	E/51303/2017	FO/50137/2018	16/01/2018	16/02/2018
34-35.	E/54263/2014 & E/54576/2014	FO/50138-50139/2018	16/01/2018	16/02/2018
36.	E/52775/2016	FO/50140/2018	16/01/2018	16/02/2018
37.	E/1652/2005	FO/58430/2017	20/12/2017	16/02/2018
38.	E/50124/2016	FO/50141/2018	17/01/2018	16/02/2018
39-42.	E/3186-3189/2007 IN E/CROSS/102/2008	FO/50142-50145/2018	17/01/2018	16/02/2018
43-44.	E/1688-1689/2009	FO/50146-50147/2018	17/01/2018	16/02/2018
45-47.	E/52986-52987/2016 & E/50198/2017	FO/50148-50150/2018	17/01/2018	16/02/2018
48-50.	E/50303-50304/2017 & E/51279/2017	FO/50151-50153/2018	17/01/2018	16/02/2018
51.	E/51314/2017	FO/50154/2018	17/01/2018	16/02/2018
52-54.	E/53674-53676/2014	FO/50159-50161/2018	17/01/2018	16/02/2018
55.	E/1274/2004	FO/50162/2018	17/01/2018	16/02/2018
56.	E/50240/2017	FO/50164/2018	17/01/2018	16/02/2018

57.	E/52822/2016	FO/50165/2018	17/01/2018	16/02/2018	
58.	E/51410/2017	FO/50166/2018	17/01/2018	16/02/2018	
59-60.	E/50316-50317/2017	FO/50175-50176/2018	17/01/2018	16/02/2018	
		<u>MISC ORDER</u>			
1-3.	E/ROA/50162-50164/2017 IN E/2810/2010 & E/323/2011 & E/461/2011	MO/50012-50014/2018	17/01/2018	16/02/2018	
4-9.	E/ROA/52224,52223,52105,52227,52226,52225/2014 IN E/3397,3678,3806,3937,3963,3966/2010	MO/50015-50020/2018	17/01/2018	16/02/2018	
10.	E/ROM/50861/2017 IN E/53835/2014	MO/50025/2018	17/01/2018	16/02/2018	
		<u>I.O.ORDER</u>			
1-4.	E/53357-53359/2014 & E/53668/2014 WITH E/CO/50724/2015	I.O./4-7/2018	17/01/2018	16/02/2018	
				 Asstt. Registrar Excise Branch-DB	
				V.S.	

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.